

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:4330

ANSWERED ON:29.08.2011

SETTING UP OF ITIS

Bhoi Shri Sanjay;Devi Aswamedh;Nagar Shri Surendra Singh;Panda Shri Baijayant;Pradhan Shri Nityananda;Reddy Shri Modugula Venugopala

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of Industrial Training Institutes (ITIs) and IT Centres operational at present in the country, State-wise including Bihar, Kerala, Odisha and Andhra Pradesh;
- (b) whether the Government has any plan to upgrade/modernize ITIs being run all over the country;
- (c) if so, the number of ITIs covered under this scheme including Andhra Pradesh and Uttar Pradesh;
- (d) the amount earmarked and spent for the purpose till date;
- (e) Whether the Government has devised some cluster-based skill development initiatives; and
- (f) if so, the details thereof along with the status of implementation, State-wise?

Answer

MINISTER OF LABOUR & EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

- a) Yes Madam. There are 2228 State Government run Industrial Training Institutes (ITIs) and 6797 private run Industrial Training Centres (ITCs) in the country including those in Bihar, Kerala, Odisha and Andhra Pradesh. State wise detail is annexed as – Annex-I
- b) Yes Madam. The Union Government has formulated the following three schemes for the purpose of upgrading the Government ITIs all over the country:
 - i. Upgradation of 100 ITIs into Centers of Excellence (CoE) through domestic funding.
 - ii. Upgradation of 400 ITIs through Vocational Training Improvement Project (VTIP) with World Bank Assistance.
 - iii. Upgradation of 1396 Government ITIs through Public Private Partnership
- c) A total of 1583 ITIs are covered throughout the country under these Schemes including 91 ITIs of Andhra Pradesh and 106 ITIs of Uttar Pradesh. The State-wise break-up of ITIs covered under various Schemes is annexed as Annex-II.
- d) Rs. 4541.24 crore has been earmarked and Rs. 3601.37 crore has been spent for the purpose till date. The State-wise detail is annexed as Annex-III.
- e) No Madam.
- f) Does not arise.